

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 129/04/2019M.A./260/267/2019

O.A./260/507/2018D K DAS

-V/S-

CENTRAL EXCISE & CUSTOMS ITEM NO:45 FOR APPLICANTS(S) Adv. : Mr. D.K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. S.B. Mohanty

Notes of The Registry	Order of The Tribunal	
	Applicant's counsel submitted that the order of this Tribunal has already been complied with. Therefore, M.A. 267/19 is treated as disposed of.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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